

DIVISION BENCH

P-107

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/7(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SONIYA CHOPRA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Ms. Sunita Kabi, Adv.] For the Financial Creditor/SBI

Mr. Amandeep Singh, Adv.] For the Personal Guarantor

Ms. Ankita Agrahari, Adv.]

Ms. Jayshree Ghosh, Adv.]

Ms. Tripti Agarwal, FCA] For the Resolution Professional

ORDER

1. Ld. Counsel/ Authorized Representative for the parties present.
2. Ld. Counsel appearing for SBI/ Financial Creditor seeks one week's further time to file its response in terms of order dated 01/03/2024. Time is allowed.
3. Post this matter again on **15/05/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)